

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1839  
ANSWERED ON:16.08.2013  
DRUG DEADDICTION FUND  
Singla Shri Vijay Inder

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Government proposes to set up a dedicated Drug Deaddiction Fund for tackling drug menace in the country; and
- (b) if so, the details thereof along with the time by which it is likely to be done?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J.D.SEELAM)

(a) & (b): At present there is no proposal under consideration to set up a dedicated Drug De-addiction Fund for tackling drug menace in the country. However, as per section 7A of the Narcotic Drugs and Psychotropic Substances Act, 1985, National Fund for Control of Drug Abuse (NFCDA) has been notified vide notification S.O. 389 (E) dated 29.05.1989. The fund can be used for (i) combating illicit traffic in narcotic drugs, psychotropic substances or controlled substances, (ii) controlling the abuse of narcotic drugs and psychotropic substances, (iii) identifying, treating, rehabilitating addicts, (iv) preventing drug abuse, (v) educating public against drug abuse, and (vi) supplying drugs to addicts where such supply is a medical necessity.